

आयकर अपीलीय अधिकरण “सी” न्यायपीठ मुंबई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“C” BENCH, MUMBAI

माननीय श्री मनोज कुमार अग्रवाल ,लेखा सदस्य
एवं माननीय श्री रवीश सूद, न्यायिक सदस्य के समक्ष।
BEFORE HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM
AND HON’BLE SHRI RAVISH SOOD, JM
(Hearing Through Video Conferencing Mode)

आयकर अपील सं./ I.T.A. No.4788/Mum/2019
(निर्धारण वर्ष / Assessment Year: 2012-13)

CIFCO Properties Private Ltd. Unit No.1, Ground Floor Bhupen Chambers, Dalal Street, Fort,Mumbai- 400 001.	बनाम/ Vs.	ITO-Ward 1(1)(2) Mumbai- 400 020.
स्थायी लेखा सं./जी आइ आर सं./PAN/GIR No. AAACC-1598-G		
(□ पीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

Assessee by	:	Withdrawal Letter dt.05/03/2021
Revenue by	:	Ms. Shreekala Pardeshi-Ld. Sr. DR
सुनवाई की तारीख/ Date of Hearing	:	11/03/2021
घोषणा की तारीख / Date of Pronouncement	:	11/03/2021

आदेश / O R D E R

Per Manoj Kumar Aggarwal (Accountant Member)

1. At the time of hearing of this appeal, the registry placed on record assessee’s letter dated 05/03/2021 wherein it has been stated that the assessee has already opted for settlement of dispute under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme), 2020* and received Form No.3 from appropriate authority. Therefore, the assessee seeks withdrawal of appeal. The Ld. DR did not object to the same.

2. In view of foregoing, the appeal stand dismissed as withdrawn, however, with a liberty to assessee to seek restoration of this appeal in case the aforesaid declaration filed under the scheme is not accepted, for whatever reasons.
3. The appeal stands dismissed as withdrawn.

Order pronounced in the open court on 11th March, 2021.

Sd/-

(Ravish Sood)

न्यायिक सदस्य / **Judicial Member**

मुंबई Mumbai; दिनांक Dated : 11/03/2021

Sr.PS, Jaisy Varghese

Sd/-

(Manoj Kumar Aggarwal)

लेखा सदस्य / **Accountant Member**

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT- concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.